

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 42(ND)10
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE COMPANY: M/s. Sh. Subodh kumar Jain & Ors Vs Valaya Cloathing Pvt Ltd & ors

SECTION OF THE COMPANIES ACT: 397/398

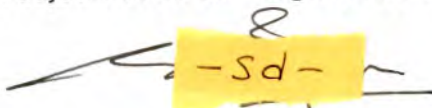
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: For Petitioner (s): Mr. Manoj Kumar Garg, Advocate
Mr. Siddhartha Gupta, Advocate
Mr. Achint Gupta, Advocate

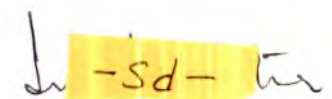
For Respondent (s): Mr. Arun Saxena, Advocate
Ms. Anushri Singh, Advocate
Ms. Jayshree Dugar, Advocate

Order

The matter was passed over in the morning as the learned counsel for the petitioner was not present. Post lunch learned counsel for respondent is not available. In view of the same, matter is adjourned to 28th August 2017 for final arguments.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]